

(2023) 09 SIK CK 0044
In the Sikkim High Court
Case No : Writ Petition (C) No. 13 Of 2023

Hissey Doma Bhutia & Ors

APPELLANT

Vs

Gram Prasashan Kendra, 10th Aritar GPU & Ors

RESPONDENT

Date of Decision : 21-09-2023

Acts Referred:

Citation : (2023) 09 SIK CK 0044

Hon'ble Judges : Bhaskar Raj Pradhan, J

Bench : Single Bench

Advocate : Mon Maya Subba, S. K. Chettri, Shakil Raj Karki

Judgement

Bhaskar Raj Pradhan, J

1. The learned counsel for the petitioners submits that she has served upon the respondent no.1 through 'Dasti'. The respondent no.1 is personally present in court today. She desires to engage a counsel for which she needs two weeks time. Time prayed for is granted. Counter-affidavits have not yet been filed by the respondent nos. 2 to 4. The learned counsel for the respondent nos.2 to 4 seeks four weeks further time to file their counter affidavits. Permitted. Two weeks thereafter, to the petitioners to file rejoinder, if any.

2. List on 21.11.2023.